

**Lectures organized under Distinguished Visitors Knowledge Sharing Series  
(DVKS)**

<b>S. No.</b>	<b>Topic</b>	<b>Distinguished Speakers</b>	<b>Date</b>
1	Post Covid-19 challenges to Financial Sector Regulators with special reference to CCI	Prof. N L Mitra, Chancellor- School of Public Health- KIIT & Member (Legal Education Committee), Bar Council of India	28 <sup>th</sup> August 2020
2	Globalization is not Dead; It is Different!	Mr. Arindam Bhattacharya, Managing Director & Senior Partner, Boston Consulting Group (BCG)	19th June 2020
3	Relevance of Competition Aspects in developing Digital Infrastructure	Shri T. V. Ramachandran, President, Broadband India Forum (BIF)	27th February 2020
4	Perspective of CCI as a regulator	Sh. G. N. Bajpai, Former Chairperson-SEBI & Former Chairperson-LIC	7th February 2020
5	Standard Essential Patents (SEPs) and Standard Setting Organizations (SSOs): Competition Concerns, Public Interest and Competition Policy in India	Dr. Geeta Gouri, Former Member, CCI	24th January 2020
6	Emerging Trends in Indian Agriculture: Key Policy Issues and Options	Prof. Vijay Paul Sharma, Chairman, Commission for Agricultural Costs & Prices (CACP)	15th November 2019
7	Building Capacity for Economic Freedom	Dr. M. S. Sahoo, Chairperson, Insolvency and Bankruptcy Board of India (IBBI)	25th October 2019
8	Artificial Intelligence and Competition Law: Challenges Ahead	Prof. Ranbir Singh, Vice-Chancellor, National Law University, Delhi	19th July 2019
9	Union Budget 2019-20	Dr. Rathin Roy, Director, NIPFP	17th July 2019
10	The Problems with Competition	Sir William Mark Tully, Journalist, Writer and Former Bureau Chief of the BBC New Delhi	22nd March 2019
11	Freedom of Religion and Supreme Court	Prof. Faizan Mustafa, Vice-Chancellor, Nalsar University of Law, Hyderabad	16th November 2018
12	The Path Ahead: Transformative Ideas for India	Shri Amitabh Kant, CEO, Niti Aayog	31st October 2018
13	Rethinking Economics for a New India	Shri Sanjeev Sanyal, Principal Economic Advisor, Ministry of Finance	13th July 2018
14	Service Delivery in India's Federal System	Shri Junaid Kamal Ahmad, India Country Director, The World Bank	6th April 2018
15	Cyber Law from CCP's Perspective	Shri Pavan Duggal, Advocate-Supreme Court of India and President CyberLaws.Net	2nd February 2018
16	New India: 2022	Dr. Rajiv Kumar, Vice-Chairman, Niti Aayog	23rd January 2018
17	Education, Employment and Employability: India's Challenges and Opportunities	Sh. Manish Sabharwal, Chairman, TeamLease Services Ltd.	1st August 2017

18	Governance to Improve the World for Everyone	Sh. Arun Maira, Ex-member, Planning Commission	23rd March 2017
19	Crisis of Professions	Dr. Pratap Bhanu Mehta, President & Chief Executive, Centre for Policy Research	21st July 2016
20	Law Reforms	Sh. Bibek Debroy, Member, NITI Aayog	24th May 2016
21	India's Contemporary Fiscal Conundrums: Some Reflections	Dr. Rathin Roy, Director, NIPFP	3rd February 2016
22	Climate Change, Energy & Competition Issues	Dr. Leena Srivastava, Vice-Chancellor, TERI University, New Delhi	27th November 2015
23	Competition Issues in Electricity Sector	Mr. Gajendra Haldea, Adviser, Planning Commission	17th September 2014
24	A fine balance- Regulators and the market	Mr. Gurcharan Das, Writer	4th August 2014
25	Competition concerns in energy sector in India	Mr. Vikram Singh Mehta, Chairman, Brookings India	20th March 2014
26	Globalization: Riding the Wave of Competition	Shri. Nayan Chanda, Director of Publications, Yale Center for the Study of Globalization	6th August 2013
27	Building Competitive Agriculture in India	Dr. Ashok Gulati, Chairman, Commission for Agricultural Costs and Prices	26th July 2013
28	Law, Economics and Development: Critical Challenges in the Indian Context	Dr. G. Mohan Gopal, an eminent jurist and Director, Rajiv Gandhi Institute for Contemporary Studies	8th April 2013
29	Competition Law in India and the World: Convergence in Perspective	Prof. Eleanor Fox and Waiter J. Derenberg, Professor of Trade Regulation at New York University School of Law	4th March 2013
30	India's Tryst with Destiny	Prof. Arvind Panagariya, Professor, Columbia University	13th December 2012
31	Securities Market Regulations – An Overview	Mr. U.K. Sinha, Chairman, Security & Exchange Board of India (SEBI)	10th September 2012
32	Issues in analyzing competition impact of Mergers & Acquisitions	Dr. Shyam Khemani, Principal, MiCRA	5th January 2012
33	The OECD's Strategic Projects on Competition	Mr. John Davies, Head of the Competition Division, Directorate for Financial and Enterprise Affairs, OECD	20th December 2011
34	The Development of an Effective Merger Control Regime	Prof. William Kovacic, Ex Chairperson, Federal Trade Commission, USA & presently Professor of law at George Washington University, USA	23rd November 2011